

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No. 32 of 2016

Dated: 10th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matte of:-

Prayas (Energy Group)

....Appellant(s)

Versus

Rattan India Power Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant (s)

:

Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya

ORDER

List the matter for directions on **15.02.2016.**

(I. J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson